

Bharti AXA General Insurance Company Limited

Add On Wordings

Industrial All Risk – Add-on Covers for Fire Material Damage

BAGI_IAR201602: Obsolete Parts Clause

In the event of spare parts currently insured under the policy becoming obsolete following an indemnifiable loss to the operating unit and/or units to which they belong, such spare parts shall also be deemed a constructive total loss, provided that such cannot be used as spares for any other units within the premises of the insured. The company retains the salvage rights over such parts.

